

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA(CAA) SR No.27/230/HDB/2017 |
| NAME OF THE COMPANY | College Street Educational Technologies Private Limited |
| NAME OF THE PETITIONER(S) | College Street Educational Technologies Private Limited |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------------|----------------|
| K. Phani Kumar | Advocate | kphani@snmc.in 9441407470 | K. Phani Kumar |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Shri K. Phani Kumar, Learned Counsel for the Applicant Company.

IT report is awaited. Post the case on 08.02.2018.


Member (T)

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Member (J)